

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.774
TO BE ANSWERED ON 27.07.2015

INCREASE IN WORK DAYS UNDER MGNREGA

774. SHRI D. RAJA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has a proposal under consideration to increase the number of promised work days under MGNREGA from 100 to 150 in areas declared to be drought affected by State Governments;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the average days of employment provided per household fell to 40.01 during 2014-15 from 45.97 during 2013-14 and 46.20 during 2012-13; and
- (d) if so, the reasons therefor and the remedial measures proposed to be taken?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)&(b): Yes Sir. The proposal is for providing an additional 50 days of unskilled manual work in a financial year, over and above the hundred days of work assured in the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) 2005, to such job card holders in such rural areas where a drought or a natural calamity has been notified by the State Government due to widespread destruction of the normal agricultural livelihoods.

(c)&(d): The State/UT-wise details of employment provided to households, persondays generated and average days per households are given in Annexure. The number of days of employment provided to households depends on the number of days of employment demanded by the households. The demand for work itself is influenced by various factors such as rainfall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates. To generate awareness about the provisions of the scheme and to provide adequate employment opportunities to rural households under MGNREGA, the States/UTs have been requested for the following:

- (i) Initiate appropriate IEC campaigns including wall paintings for wide dissemination of the provisions of the Act.
- (ii) Expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered.
- (iii) Organize 'Rozgar Diwas' periodically to capture latent demand under the programme and to disseminate awareness about the provisions of the Act.
- (iv) Formulation of a specific plan to include special categories of vulnerable people viz. persons with disabilities, primitive tribal groups, nomadic tribal groups, de-notified tribes etc.

- (v) Organisation of workers into labour groups to ensure powerful demand-side pulls for improving performance of MGNREGA.

Annexure referred to in reply to parts (c) & (d) Rajya Sabha Unstarred Question No. 774 dated 27.07.2015

No	State	Households provided employment (In lakh)			Persondays generated (In lakh)			Average Days per households		
		2012-13	2013-14	2014-15	2012-13	2013-14	2014-15	2012-13	2013-14	2014-15
1	ANDHRA PRADESH	58.54	60.40	32.86	3273.35	2994.70	1550.79	56	50	47
2	ARUNACHAL PRADESH	1.29	1.40	1.36	43.50	36.56	19.05	34	26	14
3	ASSAM	12.35	12.62	9.66	314.04	298.47	210.64	25	24	22
4	BIHAR	20.88	20.59	10.59	941.85	862.35	360.82	45	42	34
5	CHHATTISGARH	26.38	25.12	17.48	1194.34	1298.94	555.84	45	52	32
6	GUJARAT	6.81	5.79	5.13	281.90	230.30	181.54	41	40	35
7	HARYANA	2.94	3.25	2.18	128.87	117.88	61.59	44	36	28
8	HIMACHAL PRADESH	5.15	5.39	4.52	262.10	282.50	190.40	51	52	42
9	JAMMU AND KASHMIR	6.47	6.58	3.26	365.56	338.12	118.28	57	51	36
10	JHARKHAND	14.19	11.39	11.11	566.58	436.22	453.30	40	38	41
11	KARNATAKA	13.32	14.50	10.97	617.81	718.86	434.87	46	50	40
12	KERALA	15.26	15.24	13.80	837.74	866.03	588.19	55	57	43
13	MADHYA PRADESH	35.19	29.09	27.89	1399.47	1229.48	1172.21	40	42	42
14	MAHARASHTRA	16.25	11.44	11.60	872.39	517.36	614.07	54	45	53
15	MANIPUR	4.57	4.55	4.69	285.11	113.23	101.17	62	25	22
16	MEGHALAYA	3.32	3.64	3.51	174.31	215.88	167.35	52	59	48
17	MIZORAM	1.75	1.78	1.94	153.56	133.65	43.60	88	75	22
18	NAGALAND	3.87	4.08	4.06	245.31	183.80	90.55	63	45	22
19	ODISHA	15.99	17.10	14.68	546.01	711.82	534.84	34	42	36
20	PUNJAB	2.40	4.12	2.89	65.50	134.68	64.65	27	33	22
21	RAJASTHAN	42.17	36.15	36.84	2203.38	1838.56	1684.98	52	51	46
22	SIKKIM	0.57	0.63	0.57	36.31	44.03	24.13	64	70	43
23	TAMIL NADU	70.61	62.68	56.54	4081.44	3677.23	2676.88	58	59	47
24	TELANGANA			24.56			1043.84			42
25	TRIPURA	5.97	5.91	5.82	518.51	521.61	511.79	87	88	88
26	UTTAR PRADESH	49.47	49.95	39.16	1411.85	1753.60	1312.61	29	35	34
27	UTTARAKHAND	4.40	3.97	4.57	192.00	165.62	148.44	44	42	32
28	WEST BENGAL	58.17	61.33	51.21	2018.42	2296.34	1697.51	35	37	33
29	ANDAMAN AND NICOBAR	0.13	0.17	0.13	6.61	8.03	5.02	52	48	38
30	DADRA & NAGAR HAVELI	NR	NR	NR	NR	NR	NR	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR	NR	NR	NR	NR	NR	NR
32	GOA	0.05	0.05	0.07	0.69	1.15	1.72	14	23	24
33	LAKSHADWEEP	0.02	0.01	0.00	0.49	0.14	0.12	26	24	25
34	PUDUCHERRY	0.41	0.39	0.30	8.67	8.45	3.78	21	21	13
	Total	498.88	479.30	413.95	23047.67	22035.58	16624.52	46	46	40

NR=Not Reported